

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2389(CHE)2023

PETITION NUMBER : CP(IB)/706(CHE)2020

**NAME OF THE APPLICANT : Ashish Vyas (RP)
M/s. Maan Sarovar Properties Development
Pvt Ltd**

NAME OF THE RESPONDENT(S) : Punjab National Bank

UNDER SECTION : Sec 19 of IBC, 2016

ORDER

Ld. Counsel Ms. Lakshana Viravalli for the RP.

In this case Respondent has been set ex parte consequent to non-appearance on 02.01.2024, 01.02.2024, and 12.02.2024.

Case heard and documents perused.

Respondent is directed to return the original documents to the Applicant within 2 weeks.

In this case resolution plan has been approved by Committee of Creditors.

Application is allowed and IA is disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk